

IN THE GAUHATI HIGH COURT
(The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh)

NOTICE

This is for general information that a Public Auction will be held on **27.01.2018 at 11 a.m.** in the premises of the old Rotary Club, Guwahati for disposal of some old/broken materials.

List of auctionable items is enclosed herewith.

Sd/-
Registrar (Administration)

Memo No. HC. VIII-78/115/2016/ 338-343/AC dtd 23.01.2018

Copy to:

- 1) The Dy. Commissioner, Kamrup (M) for information.
- 2) The Dist. & Sess. Judge, Kamrup(M) for information
- 3) Chief Judicial Magistrate, Kamrup(M) for information
- ✓ 4) The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notice in the High Court website
- 5) The Court Officer I & II for information and necessary action.
- 6) The C.A. to the Registrar General for information.


Registrar (Administration)